

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/17(CHE)2022
NAME OF THE PETITIONER(S) : Tamilnadu Industrial Investment Corporation Ltd
NAME OF THE RESPONDENTS : Slek Textiles Industries Ltd
UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

The Applicant is represented by the Ld. Counsel Mr. Sandeep Kumar and the Respondents R3 & R4 are represented by the Ld. Counsel Mr. Sankar Varadarajan and the Ld. Counsel Mr. A.G Sathyanarayana appears on behalf of Respondent through video conferencing mode

Counsel for the Applicant Mr. Sandeep Kumar states that Transfer Application is pending.

In view of the same list the matter on **10.05.2023** for further hearing.



**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

AR



**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**